

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION NO. 39

Imphal, the 12th November, 2018

No. HCM/N-15/2013-Estt/G/ Consequent upon the appointment of Hon'ble Mr. Justice L.S. Jamir, Addl. Judge of the Gauhati High Court as Judge of the Gauhati High Court (transferred to High Court of Manipur) vide Notification No.K.13018/04/2048-US.II, dated 8th November, 2018 of the Ministry of Law & Justice (Department of Justice), Govt. of India, New Delhi – 110011 on 8th November, 2018, Hon'ble Mr. Justice L.S. Jamir, Addl. Judge of the Gauhati High Court (transferred to High Court of Manipur) has assumed the charge to perform the duties of the office of the Judge of the High Court of Manipur with effect from 12th November, 2018 (A/N).


(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Imphal, the 12th November, 2018

Endt. No. HCM/N-15/2013-Estt/G/24137-60

Copy to :

1. The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice, Jaisalmer House, New Delhi – 110 011.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Chief Secretary to the Government of Manipur with a copy of Notification No.K.13018/04/2048-US.II, dated 8th November, 2018.
4. The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his Notification No.K.13018/04/2048-US.II, dated 8th November, 2018.
5. The Secretary to the Hon'ble Governor of Manipur, Raj Bhawan, Imphal with a copy of the Notification No.K.13018/04/2048-US.II, dated 8th November, 2018.
6. The Registrar General, for kind information.
7. The Secretary (Law), Government of Manipur.
8. The Registrar (Judl.), High Court of Manipur.
9. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
10. The Secretary to the Chief Minister, Government of Manipur.
11. The Accountant General (A&E), Manipur with a copy of the Notification No.K.13018/04/2048-US.II, dated 8th November, 2018 for necessary action.
12. The President, High Court Bar Association (HCBAM), Manipur
13. The President, All Manipur Bar Association (AMBA), Manipur.
14. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur. He is requested to upload the same on the official website.
15. The Deputy Registrar (Judl.)/(Accounts/Planning)/(Admn.), High Court of Manipur.
16. The Director, Printing and Stationery, Government of Manipur.
- He is requested to publish the Notification in the Official Gazette.
17. The Director, Information's and Public Relations, Government of Manipur.
- He is requested for wide publication.
18. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
19. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
20. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
21. The Private Secretary to Registrar General, High Court of Manipur.
22. The Treasury Officer, Imphal West.
23. The Superintendent (Accounts)/(Estt.-I), High Court of Manipur with a copy of the Notification No.K.13018/04/2048-US.II, dated 8th November, 2018.
24. Notice Board/Guard File/Order Book/Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR